

flight leaves with the minimum possible empty seats, even after last minute cancellation which are quite frequent. In this particular case the matter is under investigation.

Takeover of sick tea Companies

*198. SHRI BHAGATRAM
MANHAR:

SHRIMATI HAMIDA
HABIBULLAH:
SHRI SAWAISINGH
SISODIA:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether Government propose to take over sick tea companies in the country in the near future; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) and (b) The provisions of sections 16B to 16E of the Tea (Amendment) Act 1976, enumerate the circumstances under which the Government can cause investigation, assume management or control or take over a tea undertaking even without investigation. The decision to take over the management of a tea garden depends on the merits of each case.

Based on information received, five gardens are currently under investigation.

Joint ventures approved by Government

@*199. SHRIMATI SUSHILA
SHANKAR ADIVARE-
KAR:

SHRI N. K. P. SALVE:

Will the Minister of COMMERCE, AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether it is a fact that a large proportion of joint ventures approved by Government have been abandoned at different stages;

(b) if so, what is the number of joint ventures approved by Government during the last three years and what is the number out of them which have been implemented indicating the countries with which the joint ventures were finalised;

(c) what is the number of such joint ventures, country-wise, which were abandoned at different stages during the last three years;

(d) what is the amount of infructuous expenditure incurred on these abandoned ventures; and

(e) what are the main reasons for which these ventures were abandoned?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) to (e) A statement is laid on the Table of the House.

@Previously starred Question 58 transferred from the 26th April, 1979.

Statement

Countrywise Analysis of Indian Joint Ventures Abroad during 1976 to 1978.

Sl. No.	Country	Total approvals	In Production/operation	Under implementation	Not implemented/abandoned
1	Afghanistan	1	..	1	..
2	Bahrain	1	1